## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:3560 ANSWERED ON:14.12.2012 CONSORTIUM OF BANKS QUESTION Chavan Shri Harischandra Deoram

## Will the Minister of FINANCE be pleased to state:

(a) whether the Government proposes to relax the existing rules in regard to providing loans by creating consortium of banks to accelerate the process of distribution of corporate loans;

(b) if so, the details thereof;

(c) whether the Government has constituted any committee in this regard;

(d) if so, the details thereof;

(e) whether the said committee has submitted its report to the Government; and

(f) if so, the details thereof along with the action taken by the Government on the recommendation made by the said committee?

## Answer

The Minister of State in the Ministry of Finance (Shri Namo Narain Meena)

(a) to (f): Reserve Bank of India as a regulator of Banking Sector prescribes rules and regulations with regard to operations of Scheduled'Commercial Banks. There is no such proposal with Government of India to relax existing rules in regard to providing such loans.